<table>
<thead>
<tr>
<th>NIL</th>
<th>Occupied by</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>NIL</td>
<td>Self</td>
<td>NIL</td>
</tr>
</tbody>
</table>

**Purchase Details**
- Property: Nil
- Price: Rs. 78,000/-
- Date of Sale: NIL

**Purchased by**
- Name: NIL
- Address: NIL

**Acquired by**
- Name: NIL
- Address: NIL

**Acquired on**
- Date: NIL
- Price: Rs. 78,000/-

**Occupied by**
- Name: NIL
- Address: NIL

**Remarks**
- NIL

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**Statement of Immovable Property Returns for the year 2012 (as on 1.1.2013)**

**Hyderabad**
- Ministry of Corporate Affairs, Government of India
- Ministry/Department/Office: 0/0 Regional Director(ER)

**Date of Birth:** 15.06.1962
**Date of Entry:** NIL

**Name of Office:** NIL
**Designation:** Deputy Director
**Service:** NIL
<table>
<thead>
<tr>
<th>NIL</th>
<th>NIL</th>
<th>Smr. M. Sudheeranandam, Chhabra</th>
<th>NIL</th>
<th>August 2012 (approx)</th>
<th>August, 2005</th>
<th>Vizakhaipatnam</th>
<th>Plot in part</th>
<th>Residential</th>
</tr>
</thead>
<tbody>
<tr>
<td>Amman</td>
<td>Amman</td>
<td>By way of gift from per</td>
<td>On spouse</td>
<td>Rs. 4,000</td>
<td>the month of gifted in</td>
<td>80 ft. - 500 060</td>
<td>Hyderbad, Municipal,</td>
<td>Saeer Nagar</td>
</tr>
</tbody>
</table>